

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

103. C.P.(IB)-332(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **21.05.2024**

NAME OF THE PARTIES: M/s. RMD Kwikform India Pvt Ltd.  
V/s.  
Capacit'e Infra Projects Limited.

**Appearance:**

For the Petitioner: Adv. Prithvi Raj for the Petitioner

For the Corporate Debtor: Adv. Dharam Jumanani

SECTION 9 OF IBC, 2016

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**ORDER**  
**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

1. Ld. Counsel for the Corporate Debtor submits that they have received invoices on 21.05.2024 and are in the process of releasing the payment. At the request of the Corporate Debtor, matter is adjourned to **07.06.2024.**

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)